## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.47/ 2017	-	Hearing	Rule-6 of IB+	Balaji Rubber and Reclaims Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL)  & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SANGEET HA.M.S	Operational Creditor	& a resti
	8123246442		

Counsel for petitioner is present. None appeared for respondents.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)